

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 246
(IB)-3208(ND)2019

IN THE MATTER OF:
Punjab National Bank

... **Applicant/Petitioner**

Vs.

M/s. Qutab Mercantile Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 07.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

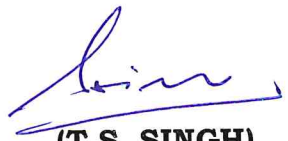
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Balvinder Ralhan, Advocate for Corporee Debtor, Ms. Nupur Raut,
Advocate for Applicant

ORDER

Renotify this case on 30.04.2021


(T.S. SINGH)
COURT OFFICER